

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 110
IA No. 98/JPR/2024
IA No. 99/JPR/2024
CP No. (IB)- 22/9/JPR/2021
Under Section 9 of IBC, 2016

In the matter of:

Shri Vikas Maheshwari Prop. of M/s Vikas Trading Company
... Operational Creditor/Applicant
Versus
M/s Sanwariya Furnaces Pvt. Ltd. ... Corporate Debtor/Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Applicant : None appeared
For the Respondent : Yashu Gupta, Adv.

ORDER

IA No. 98/JPR/2024

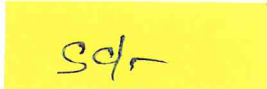
None appears for the Liquidator. Mr. Yashu Gupta, Adv. appearing on behalf of R-1 to 4 has submitted his reply to the application. Rejoinder, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. List the IA on 03.07.2024.

IA No. 99/JPR/2024

This IA has been filed under Section 60(5) of IBC for seeking exclusion of time. There is no representation on behalf of the Applicant. List the IA on 03.07.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 24, 2024

M.S.